GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.2387 ANSWERED ON 16.12.2024

ELECTRIFICATION OF THE HOUSES BELONGING TO THE PVTG

2387 # SHRI MAYANKBHAI JAYDEVBHAI NAYAK:

Will the Minister of **POWER** be pleased to state:

(a) the number of houses belonging to Particularly Vulnerable Tribal Groups (PVTG), located in remote and far flung areas that have been electrified so far; and

(b) the impact of electrification on the lives of the general population and the opportunities it provides for them?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): Under Revamped Distribution Sector Scheme (RDSS), Government of India is supporting States for grid electrification of all identified households belonging to Particularly Vulnerable Tribal Group (PVTG) under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) as per the scheme guidelines. Works amounting to Rs. 516 Cr. have been sanctioned for electrification of 1,29,269 PVTG households (State wise details enclosed as **Annexure-I**). Further, under New Solar Power Scheme, works worth Rs. 49 Cr. have been sanctioned for 9,863 PVTG households for off-grid solar based electrification (State wise details enclosed as **Annexure-II**). Till date, 93,373 PVTG households have been electrified under PM-JANMAN.

(b): Electrification has a significant impact on the general population in several ways. Electrification of households particularly those in remote and tribal areas has a positive impact on business and employment opportunities, educational achievements and agricultural production. Further, electrification of villages including remote areas contributes towards increase in per capita consumption of a State, signifying improved living standards.

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2387 ANSWERED IN THE RAJYA SABHA ON 16.12.2024 *********

PVTG Household Electrification sanctioned under RDSS							
Sl. No.	Name of State	Sanctioned outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Total households sanctioned	Households electrified as on 05.12.2024		
A1	Under RDSS	· · · · · · · · · · · · · · · · · · ·					
1	Andhra Pradesh	88.71	53.23	25,054	24,411		
2	Bihar	0.28	0.17	51	0		
3	Chhattisgarh	38.17	22.90	7,077	4,323		
4	Jharkhand	74.13	44.47	12,442	62		
5	Madhya Pradesh	143.39	86.02	29,290	9,466		
6	Maharashtra	26.61	15.96	8,556	9,216		
7	Rajasthan	40.34	24.20	17,633	15,817		
8	Karnataka	3.77	2.26	1,615	1,063		
9	Kerala	0.86	0.52	345	309		
10	Tamil Nadu	29.89	17.94	10,673	4,851		
11	Telangana	6.79	4.07	3,884	3,884		
12	Tripura	61.52	55.37	11,664	6,721		
13	Uttarakhand	0.60	0.54	669	669		
14	Uttar Pradesh	1.10	0.66	316	195		
	Sub Total (A1)	516.15	328.31	1,29,269	80,987		
A2	Under State Plan						
1	Gujarat	0	0	0	6,626		
2	Odisha	0	0	0	1,326		
3	West Bengal	0	0	0	3,372		
	Sub Total (A2)	0	0	0	11,324		
	Total (=A1+A2)	516.15	328.31	1,29,269	92,311		

ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2387 ANSWERED IN THE RAJYA SABHA ON 16.12.2024 **********

Sl. No.	Name of the States	Total Households Sanctioned	Households Electrified as on 05.12.2024
1	Andhra Pradesh	1,675	105
2	Chhattisgarh	1,578	0
3	Jharkhand	2,342	831
4	Karnataka	179	0
5	Madhya Pradesh	2,060	0
6	Telangana	326	126
7	Tripura	1,703	0
	Total	9,863	1,062

Off-grid solar based household electrification sanctioned under New Solar Power Scheme
